

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3432/A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 29<sup>th</sup> May, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter dtd. 26.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 26.05.2025**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3433/A, dated 29.5.2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

29.05.25

JT. REGISTRAR (VIGILANCE)

Sd/-